Annexure-3
Name of the corporate debtor: Krish (Raipur) Hotels Private Limited; Date of commencement of CIRP 30/09/2019; List of creditors as on: 30/09/2019

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl.<br>No. | Name<br>of cre-<br>ditor |                        |                        | Details of claim admitted          |    |   |  |                        |                                | Amount of contingent | Amount of any mutual               | Amount of claim not | Amount of claim under | Remarks<br>, if any |
|------------|--------------------------|------------------------|------------------------|------------------------------------|----|---|--|------------------------|--------------------------------|----------------------|------------------------------------|---------------------|-----------------------|---------------------|
|            |                          | Date<br>of rec<br>eipt | Amou<br>nt clai<br>med | Amount<br>of claim<br>admitte<br>d | of | Amount<br>covered<br>by secur<br>-ity<br>interest |  | Whether related party? | %<br>voting<br>share in<br>CoC | claim                | dues,<br>that<br>may be<br>set-off | admitted            | verifica-<br>tion     |                     |
|            |                          |                        |                        |                                    |    |   |  |                        |                                |                      |                                    |                     |                       |                     |
|            |                          |                        |                        |                                    |    |   |  |                        |                                |                      |                                    |                     |                       |                     |